

BEFORE THE SECURITIES APPELLATE TRIBUNAL
MUMBAI

Date : 16.02.2024

Misc. Application No. 799 of 2021
And
Misc. Application No. 754 of 2021
And
Appeal No. 201 of 2020

Inventure Growth and Securities Ltd. ...Appellant

Versus

Securities and Exchange Board of India ...Respondent

Mr. Sahebrao Wamanrao Buktare, Advocate and Mr. Shardul Shah, CA, i/b Shah & Ramaiya, Chartered Accountants for the Appellant.

Mr. Mihir Mody, Advocate with Mr. Harshvardhan Melanta and Mr. Yash Sutaria, Advocates a i/b. M/s. K. Ashar & Co. for the Respondent.

WITH
Misc. Application No. 179 of 2020
And
Appeal No. 205 of 2020

Sanjay Gupta ...Appellant

Versus

Securities and Exchange Board of India ...Respondent

Mr. Mihir Mody, Advocate with Mr. Harshvardhan Melanta and Mr. Yash Sutaria, Advocates a i/b. M/s. K. Ashar & Co. for the Respondent.

WITH
Misc. Application No. 186 of 2020
And
Misc. Application No. 187 of 2020
And
Appeal No. 208 of 2020

APL Infrastructure Private Limited ...Appellant

Versus

Securities and Exchange Board of India ...Respondent

Mr. Mihir Mody, Advocate with Mr. Harshvardhan Melanta and Mr. Yash Sutaria, Advocates a i/b. M/s. K. Ashar & Co. for the Respondent.

WITH
Appeal No. 216 of 2020

Deepak Thakkar ...Appellant

Versus

Securities and Exchange Board of India ...Respondent

Mr. Mihir Mody, Advocate with Mr. Harshvardhan Melanta and Mr. Yash Sutaria, Advocates a i/b. M/s. K. Ashar & Co. for the Respondent.

WITH
Appeal No. 227 of 2020

Yatin B. Shah ...Appellant

Versus

Securities and Exchange Board of India ...Respondent

Mr. Mihir Mody, Advocate with Mr. Harshvardhan Melanta and Mr. Yash Sutaria, Advocates a i/b. M/s. K. Ashar & Co. for the Respondent.

**WITH
Appeal No. 228 of 2020**

Hardik Mithani & Anr. ...Appellants

Versus

Securities and Exchange Board of India ...Respondent

Mr. Mihir Mody, Advocate with Mr. Harshvardhan Melanta and Mr. Yash Sutaria, Advocates a i/b. M/s. K. Ashar & Co. for the Respondent.

**WITH
Appeal No. 239 of 2020**

Rakesh Sharma ...Appellant

Versus

Securities and Exchange Board of India ...Respondent

Mr. Mihir Mody, Advocate with Mr. Harshvardhan Melanta and Mr. Yash Sutaria, Advocates a i/b. M/s. K. Ashar & Co. for the Respondent.

**WITH
Appeal No. 242 of 2020**

Dharmesh Shah ...Appellant

Versus

Securities and Exchange Board of India ...Respondent

Mr. Mihir Mody, Advocate with Mr. Harshvardhan Melanta and Mr. Yash Sutaria, Advocates a i/b. M/s. K. Ashar & Co. for the Respondent.

**WITH
Appeal No. 568 of 2020**

Nikhil Securities Pvt. Ltd. ...Appellant

Versus

Securities and Exchange Board of India ...Respondent

Mr. Mihir Mody, Advocate with Mr. Harshvardhan Melanta and Mr. Yash Sutaria, Advocates a i/b. M/s. K. Ashar & Co. for the Respondent.

**WITH
Misc. Application No. 800 of 2021
And
Appeal No. 485 of 2021**

Rakesh Sharma ...Appellant

Versus

Securities and Exchange Board of India ...Respondent

Mr. Mihir Mody, Advocate with Mr. Harshvardhan Melanta and Mr. Yash Sutaria, Advocates a i/b. M/s. K. Ashar & Co. for the Respondent.

**WITH
Appeal No. 566 of 2021**

Inventure Growth and Securities Limited ...Appellant

Versus

Securities and Exchange Board of India ...Respondent

Mr. Sahebrao Wamanrao Buktare, Advocate and Mr. Shardul Shah, CA, i/b Shah & Ramaiya, Chartered Accountants for the Appellant.

Mr. Mihir Mody, Advocate with Mr. Harshvardhan Melanta and Mr. Yash Sutaria, Advocates a i/b. M/s. K. Ashar & Co. for the Respondent.

WITH
Appeal No. 567 of 2021

APL Infrastructure Private Limited ...Appellant

Versus

Securities and Exchange Board of India ...Respondent

Mr. Mihir Mody, Advocate with Mr. Harshvardhan Melanta and Mr. Yash Sutaria, Advocates a i/b. M/s. K. Ashar & Co. for the Respondent.

WITH
Appeal No. 568 of 2021

Mr. Sanjay Gupta ...Appellant

Versus

Securities and Exchange Board of India ...Respondent

Mr. Kushal Shah, CA with Mr. Prakash Shah, Advocate i/b Prakash Shah and Associates for the Appellant.

Mr. Mihir Mody, Advocate with Mr. Harshvardhan Melanta and Mr. Yash Sutaria, Advocates a i/b. M/s. K. Ashar & Co. for the Respondent.

AND
Appeal No. 607 of 2021

Mr. Deepak Thakkar ...Appellant

Versus

Securities and Exchange Board of India ...Respondent

Mr. Mihir Mody, Advocate with Mr. Harshvardhan Melanta and Mr. Yash Sutaria, Advocates a i/b. M/s. K. Ashar & Co. for the Respondent.

ORDER:

1. Adjourned due to non-availability of bench. List on April 17, 2024.

Ms. Meera Swarup
Technical Member

16.02.2024
msb